

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 156 of 2003

Jabalpur, this the 13th day of March 2003

Hon'ble Mr. Justice N.N. Singh - Vice Chairman  
Hon'ble Mr. R.K. Upadhyaya - Member (Administrative)

Komal S/o Narsingh  
Aged about 18 years  
R/o. Manmohan Nagar Post  
Baldeobag P.S. Gohalpur,  
Jabalpur M.P.

(By Advocate- Shri V.K. Singh)

- APPLICANT

VERSUS

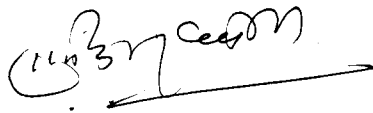
1. Union of India  
Through Secretary  
Ministry of Defence,  
New Delhi

2. The General Manager,  
Ord-nance Factory,  
Khamaria  
Jabalpur M.P.

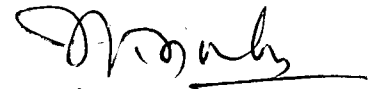
- RESPONDENTS

ORDER (Oral)

The learned counsel for the applicant wants to withdraw this original application. Permission to withdraw is granted. This Original Application is dismissed as withdrawn.



(R.K. Upadhyaya)  
Member (A)



(N.N. Singh)  
Vice Chairman

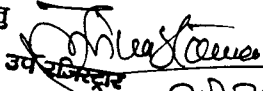
पृष्ठकल सं ओ/न्या.....जबलपुर, दि.....  
पत्तिलिपि अद्योदितः--

(1) सचिव, उच्च न्यायालय कार एडमिनिस्ट्रेशन, जबलपुर

(2) आवेदक श्री/श्रीमती/कु.....के कार्डसल

(3) प्रत्यक्षी श्री/श्रीमती/कु.....के कार्डसल

(4) बांधपाल, को.प्र.अ., जबलपुर न्यायपीठ  
सूचना एवं आवश्यक कार्यवाही हेतु



उप-सचिव  
20/3/03

Issued  
20.3.03  
BS

V.K. Singh, Adl.